State-wise production of rice during 2012-13 to 2014-15

State	Р	Production ('000 Tonnes)		
	2012-13	2013-14	2014-15	
Andhra Pradesh	6862.4	6969.7	7233.9	
Assam	5128.5	4927.1	5222.7	
Bihar	7529.3	5505.8	6356.7	
Chhattisgarh	6608.8	6716.4	6322.1	
Gujarat	1541.0	1636.0	1830.9	
Haryana	3976.0	3998.0	4006.0	
Himachal Pradesh	125.3	120.8	125.2	
Jammu and Kashmir	818.1	610.9	517.2	
Jharkhand	3164.9	2810.6	3361.9	
Karnataka	3364.0	3572.6	3541.0	
Kerala	508.3	509.2	562.1	
Madhya Pradesh	2775.0	2844.8	3625.3	
Maharashtra	3057.0	3120.0	2946.0	
Odisha	7295.5	7613.4	8298.2	
Punjab	11374.0	11267.0	11107.0	
Rajasthan	222.5	312.6	366.7	
Tamil Nadu	4049.9	5349.8	5727.8	
Telangana	4647.6	5755.0	4440.8	
Uttar Pradesh	14416.0	14636.0	12167.9	
Uttarakhand	579.8	578.6	603.7	
West Bengal	15023.7	15370.7	14677.2	
Others	2173.9	2420.5	2441.7	
All India	105241.4	106645.5	105482.1	

Coconut and groundnut production

- $\,$ 653. SHRI K. R. ARJUNAN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- (a) the details of coconut and groundnut production in the country during last three years, State-wise; and

(b) the details of centrally sponsored schemes in force for enhancement of their production?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) The details of coconut production in the country during last three years, State-wise is given in the Statement-I (See below). Details of groundnut production in the country during last three years, State-wise is given in the Statement-II (See below).

(b) The details of centrally sponsored schemes being implemented by Coconut Development Board, for enhancement of coconut production is given in the Statement-III (See below).

"National Mission on Oilseeds and Oil Palm" (NMOOP) is being implemented from 2014-15 for increasing production and productivity of groundnut in the country. Under this Mission, financial assistance is being provided for Seed Components (production & distribution of certified seeds and mini kits, variety specific targeted seed production); Inputs (Plant Protection Equipments/eco-friendly light-trap; Bio-pesticides, Distribution of micro-nutrients, Bio-fertilizers, improved farm equipments, pipes, sprinklers, seed storage bins, seed treatment drums) and Transfer of Technology (Block demonstrations, Frontline demonstrations, farmers and extension workers training etc.).

Statement-I
Production of Coconut for 2012-13, 2013-14 and 2014-15

(Production in Million nuts)

Sl. 2014-15 State/UT 2012-13 2013-14 No. Production Production Production 1 2 5 3 4 1. Kerala 5798.04 5968.01 4896.61 2. Karnataka 6058.86 5041.15 5141.15 3. Tamil Nadu 6917.25 6917.25 6917.46 4. Andhra Pradesh 1933.07 1828.46 1463.56 5. Odisha 380.93 324.93 324.89 6. Gujarat 322.39 295.03 295.03 7. West Bengal 369.31 370.83 372.23 8. Maharashtra 187.47 187.47 187.44

98	Written Answers to	[RAJYA SABHA]	Unst	Unstarred Questions	
1	2	.3	4	5	
9.	Goa	122.71	128.13	127.72	
10.	Andaman and Nicobar Islands	129.97	129.97	129.77	
11.	Assam	160.21	136.61	237.49	
12.	Bihar	141.14	141.42	141.38	
13.	Tripura	27.45	28.30	28.41	
14.	Lakshadweep	70.91	70.91	7 0.91	
15.	Puducherry	33.68	34.09	21.90	
16.	Chhattisgarh	11.44	22.10	27.85	
17.	Telangana	-	24.09	25.34	
18.	Nagaland	15.11	16.32	16.32	
19.	Mizoram	0.09	0.12	0.16	
20.	Daman and Diu	Neg.	Neg.	13.99	
	All India Total	22680.03	21665.19	20439.61	

Source: Coconut Development Board, Kochi.

Statement-II

Production of Groundnut for 2013-14, 2014-15 and 2015-16

(Production in '000' tonnes) Sl. No. State/UT 2013-14 2014-15 2015-16 Production Production Production 2 5 1 3 4 Andhra Pradesh 1. 881.30 493.00 788.00 2. Bihar 0.90 0.60 0.80 3. Chhattisgarh 37.30 36.30 37.20 4. Gujarat 4917.60 3018.00 2892.00

Written Answers to		[29 April, 2016]	Unstarred Questions 99	
1	2	3	4	5
5.	Haryana	6.20	4.20	2.70
6.	Jammu and Kashmir	0.10	0.00	0.00
7.	Jharkhand	26.90	24.80	23.50
8.	Karnataka	565.00	502.00	381.40
9.	Madhya Pradesh	324.20	370.00	312.00
10.	Maharashtra	393.00	379.00	278.80
11.	Manipur	2.60	2.50	:=
12.	Nagaland	0.90	0.90	PRIS.
13.	Odisha	86.80	62.00	68.20
14.	Punjab	2.40	2.60	1.60
15.	Rajasthan	900.90	1011.20	1041.10
16.	Tamil Nadu	915.90	926.40	894.90
17.	Telangana	354.70	296.00	182.00
18.	Tripura	0.70	0.60	=
19.	Uttar Pradesh	86.00	84.00	65.00
20.	Uttarakhand	1.20	1.10	2.00
21.	West Bengal	200.50	179.90	199.90
22.	Others	9.00	6.60	9.40
<u></u>	All India Total	9714.10	7401.70	7180.50

Source: Directorate of Economics and Statistics and Crops Division, DAC&FW.

Statement-III

Coconut Development Board is implementing following schemes/developmental programmes in the country for enhancement of coconut production

Normal Schemes:

A.1. Production and distribution of planting material.

- (a) Establishment of Demonstration cum Seed Production (DSP) Farms.
- (b) Establishment of Regional Coconut Nurseries.

- (c) Distribution of Hybrids/dwarf seedlings through Government Departments / Private.
- (d) Establishment of Nucleus Coconut Seed Garden.
- (e) Establishment of small coconut nurseries.

A.2. Expansion of Area under Coconut

A.3. Integrated Farming for Productivity Improvement.

- (a) Laying out of Demonstration Plots.
- (b) Organic Manure Units.

A.4. Information and information Technology.

- B. Technology Mission on Coconut.
- C. Replanting and Rejuvenation of coconut gardens.
- D. Coconut Palm Insurance Scheme.
- E Kera Suraksha Insurance Scheme for Coconut Tree Climbers.
- E Establishment of in house Research and Development Centre.

New Schemes: -

- 1. Centre of Excellence in Coconut.
- 2. Establishment of New Coconut Orchards.

Making KVKs more relevant and progressive

†654. SHRI AMAR SHANKAR SABLE: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the steps Government has taken to make KVKs in Maharashtra and across the country more relevant, progressive, strengthened and to provide farmers easy access to information related to soil and water analysis, integrated agricultural system, information technology units, better seed production and processing, water harvesting etc.;
- (b) whether all KVKs are being monitored and assessed regularly, if so, details thereof; and
 - (c) whether Government is considering to conduct quarterly meetings under

[†]Original notice of the question was received in Hindi.